

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:326

ANSWERED ON:14.03.2006

ABSCONDING CRIMINALS

Patel Shri Jivabhai Ambalal;Prasad Shri Hari Kewal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many persons have absconded and left the country after committing crime;
- (b) if so, the details in this regard for the last three years;
- (c) the efforts made by the Government to nab such criminals;
- (d) whether any officials have been found involved in helping such criminals;
- (e) if so, the details thereof; and
- (f) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (F) OF LOK SABHA STARRED QUESTION NO. 326 FOR ANSWER ON 14.3.2006.

(a) to (c): Yes, Sir. However, Red Corner Notices have been issued on the request of various investigating agencies in respect of 250 offenders and circulated through Interpol Secretariat General (IPSG) during the last 3 years. Look Out Circulars have also been issued in respect of such persons and disseminated to all entry/exit points. As per available information nine fugitives have been got extradited from five countries to India in the last 3 years. Efforts are on for extradition of twenty-two wanted fugitives by way of extradition requests made to foreign governments involving eleven countries.

(d): As per available information no such instance has been reported.

(e) & (f): Do not arise.